

>

Title: Introduction of the National Commission For Minority Educational Institutions (Amendment) Bill-2009.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Arjun Singh, I beg to move for leave to introduce a Bill further to amend the National Commission for Minority Educational Institutions Act, 2004.

* Published in the Gazette of India, Extraordinary Part-II, Section-2, dated 17.02.09.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Commission for Minority Educational Institutions Act, 2004,"

The motion was adopted.

SHRIMATI D. PURANDESWARI: I introduce the Bill.

-